



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,3rd October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
28 <a href="#">WA/27/2019</a>	SHEHNAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR H R A CHOUDHURY (R6, R7, R13) MR H R A CHOUDHURY (R6, R7, R13) MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. A M AHMED (R6, R7, R13) MR. A M AHMED (R6, R7, R13) MR. J PATOWARY MR. D MAZUMDAR, ADDL. AG, ASSAM MRS H AHMED (R6, R7, R13) SC, HEALTH FOR CAVEATOR
29 <a href="#">WP(C)/708/2022</a> AT 10:30 AM	THE UNION OF INDIA AND 2 ORS <b>Versus</b> GANGADHAR DUTTA	MR S CHAKRABORTY	DR G J SHARMA MR M CHANDA MR S NATH
<b>- FOR ORDERS -</b>			
30 <a href="#">Review.Pet./181/2024</a> B/O	MD SHAKIR ALAM AND 2 ORS <b>Versus</b> BOARD OF MAJOR PORT AUTHORITY AND ANR	DR G J SHARMA MR S NATH	DY.S.G.I.
31 <a href="#">WA/274/2024</a> B/O (FOR WITHDRAWAL)	PODUGU DEEPIKA AND 2 ORS <b>Versus</b> UNION OF INDIA AND 6 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	MR. R P KAKOTI SR. ADV.(R-3 TO 7) MR. K GOGOI(CGC) MR A B DEY (R-3 TO 7) MR. S SUTRADHAR(R-3 TO 7) DY.S.G.I. SC, IIT
32 <a href="#">I.A.(Civil)/3140/2024</a> B/O in WA/11715/2024	NILADHAR DEKA <b>Versus</b> DILIP CHANDRA KALITA AND 4 ORS	MR B D DAS MR H K SARMA MR J LOTH	SC, TAXATION GA, ASSAM

WITH  
[WA/11715/2024](#)  
(Filing Number)

NILADHAR DEKA  
**Versus**  
DILIP CHANDRA KALITA AND 4 ORS

MR B D DAS

WITH  
[I.A.\(Civil\)/11726/2024](#)  
(Filing Number)

NILADHAR DEKA  
**Versus**  
DILIP CHANDRA KALITA AND 4 ORS

MR B D DAS

**- FOR FRESH ADMISSION WITH STAY/BAIL -**

- 33 [WA/353/2024](#)  
B/O
- RAJA ALI  
**Versus**  
THE STATE OF ASSAM AND 7 ORS
- MR. K N CHOUDHURY  
MS. M CHOUDHURY  
MISS. R R KAKATI  
N GAUTAM
- GA, ASSAM  
SC, REVENUE
- 34 [WA/354/2024](#)  
CAVT. NO.10012/024,  
B/O
- M/S FRIEND ENTERPRISE AND ANR  
**Versus**  
M/S CONSULTING ENGINEER (NG) AND 8  
ORS
- MR H K DAS  
MS D MAHANTA  
MR N K SARMA
- MR R SINGHA  
SC, A.H and V. DEPT.  
FOR CAVEATOR
- 35 [WP\(C\)/5093/2024](#)  
FIXED
- PARAMA CHUTIA AND 37 ORS  
**Versus**  
THE UNION OF INDIA AND 7 ORS
- MR. K N CHOUDHURY  
MR. K KALITA  
MS G SWAMI
- GA, ASSAM  
DY.S.G.I.  
SC, TRIBAL AFFAIRS  
(PLAIN)  
SC, ECI  
SC. FOR MISSING  
AUTONOMOUS COUNCIL
- 36 [WP\(C\)/5150/2024](#)  
FIXED
- BHABISH DIHINGIA AND 2 ORS  
**Versus**  
THE UNION OF INDIA AND 11 ORS
- MR. K N CHOUDHURY  
MR. P GOGOI  
MISS. R R KAKATI  
MR. B K DAS
- GA, ASSAM  
DY.S.G.I.  
SC, TRIBAL AFFAIRS  
(PLAIN)  
SC, M A C  
SC, ASEC
- 37 [WP\(C\)/5179/2024](#)  
B/O
- THE UNION OF INDIA AND 3 ORS  
**Versus**  
MO. 13878135 EX-NK HL ROBINSON  
ANAL
- MR. U K GOSWAMI
- 38 [WP\(C\)/5218/2024](#)  
B/O
- SAHARA BEGUM LASKAR  
**Versus**  
STATE BANK OF INDIA AND 5 ORS
- MR B M DEKA  
MS D MAHANTA  
MR R.AHMED
- SC, SBI
- 39 [WP\(C\)/5222/2024](#)  
B/O
- THE UNION OF INDIA  
**Versus**  
EX SUB MAJ AND HONY LT NIL KANTA  
SINHA
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -**
- 40 [WP\(C\)/4531/2024](#)  
FIXED
- THE CHAIRMAN CUM MANAGING  
DIRECTOR BSNL AND 2 ORS  
**Versus**  
SHASHI KANT AND 3 ORS
- MR. K N CHOUDHURY  
MR G GOSWAMI  
N GAUTAM
- DR G J SHARMA (R-1)  
MR K BISWAKARMA (R-1)  
MS. K BHATTACHARYYA(R-  
1)  
DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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20)	MD. A J ATIA	21-10-2024	To	30-10-2024



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
47	<a href="#">WP(C)/4793/2024</a> (CONNECTED WITH ITEM NO. 19 IN THE DAILY LIST), FIXED	DRISHTI BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. SC, HEALTH MRS J M KONWAR MS. B SOREN MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	
48	<b>WITH</b> <a href="#">WP(C)/4822/2024</a>	DR. ABHINAV KALITA AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A CHOUDHURY MR S UKTAR MR S ISLAM MS. M PATGIRI	DY.S.G.I. SC, HEALTH
49	<b>WITH</b> <a href="#">WP(C)/5152/2024</a>	RUHUL AMIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA S J DUTTA	SC, Social Justice SC, HEALTH
50	<b>WITH</b> <a href="#">WP(C)/5158/2024</a>	SADIA TASHNIMA AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	SC, Social Justice SC, HEALTH
51	<b>WITH</b> <a href="#">WP(C)/5159/2024</a>	SUHENA NASRIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY S J DUTTA	SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
52	<b>WITH</b> <a href="#">WP(C)/5161/2024</a>	AFSANA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	SC, Social Justice SC, HEALTH
53	<b>WITH</b> <a href="#">WP(C)/5162/2024</a>	ALIA KHANAM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	SC, Social Justice SC, HEALTH

54	<b>WITH</b> <a href="#">WP(C)/5173/2024</a>	AMIT GUPTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MS M ZOMUANPUII MR P DOLEY	SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
55	<a href="#">WP(C)/5207/2024</a> B/O	INDRAJIT NOMOSUDRA AND 93 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, ELEM. EDU SC, SSA
56	<a href="#">WP(C)/5213/2024</a> B/O	MEHMUD ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU.
57	<a href="#">WP(C)/5215/2024</a> B/O	PRASANTA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR H P GUWALA MR. A BORO S SATNAMI	GA, ASSAM SC, SEC. EDU.

**ORDERS**

58	<a href="#">Cont.Cas(C)/116/2021</a> FIXED	CHEENARAM SAIKIA <b>Versus</b> PREETAM SAIKIA AND 3 ORS	MR S N ADHYAPAK MS B DAS	MR. D SAIKIA (r-3) MR. D SAIKIA (r-3) MR S M T CHISTIE (r-3) MR S M T CHISTIE (r-3) MR. R MAZUMDAR
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**WITH**  
[I.A.\(Civil\)/3120/2024](#)  
in Cont.Cas(C)/116/2021

CHEENARAM SAIKIA  
**Versus**  
NARAYAN KONWAR AND 3 ORS

MR S N ADHYAPAK  
MS B DAS

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-II AND CRIMINAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
40	<a href="#">WP(C)/1156/2024</a> B/O	NUR UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
<b>MOTION</b>				
41	<a href="#">WP(C)/3327/2024</a> FIXED	ARJUN KR CHETRI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R P SARMAH MS A DEKA	SC, ELEM. EDU SC, BTC
42	<a href="#">WP(C)/5069/2024</a> FIXED	DR MANASH JYOTI NEOG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR H P GUWALA H P NEOG	SC, HIGHER EDU SC, U G C
43	<a href="#">WP(C)/5070/2024</a> FIXED	DR. UDEEP BORUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR H P GUWALA H P NEOG	SC, HIGHER EDU SC, U G C
44	<a href="#">WP(C)/5073/2024</a> FIXED	DR. KRISHNA BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR H P GUWALA H P NEOG	SC, HIGHER EDU SC, U G C
45	<a href="#">WP(C)/5076/2024</a> FIXED	DR. BASIR UDDIAN BEPARI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR H P GUWALA H P NEOG	SC, HIGHER EDU SC, U G C
<b>ADMISSION</b>				
46	<a href="#">Crl.Pet./1084/2024</a> FIXED	SHEFALI BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
<b>ORDERS</b>				
47	<a href="#">Crl.A./31/2024</a> FIXED	PARASH JAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MD. A KHAN MR. A DEY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/98/2024</a> <b>in</b> Crl.A./31/2024	PARASH JAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MD. A KHAN MR. A DEY	PP, ASSAM
48	<a href="#">Cont.Cas(C)/368/2024</a> FIXED	NURUL HUDA LASKAR <b>Versus</b> SURANJANA SENAPATI, ACS	MR M J QUADIR MR. A K HANNAN	MR. R MAZUMDAR MS K DAS

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 3**

**[THIS BENCH WILL SIT AT 2:00 PM**

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS  
WILL SIT AFTER RISING OF THIS BENCH, IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
1 <a href="#">WP(C)/6293/2019</a> (AT 2:00 PM)	LAL BHANU @ LALBHANU NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MRS. R S DEURI J RABHA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2 <a href="#">WP(C)/7101/2019</a> (AT 2:00 PM)	NIRAKUL SARKAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. H N SARMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3 <a href="#">WP(C)/1512/2020</a> (AT 2:00 PM)	NUR ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B GOGOI MR A CHALIHA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4 <a href="#">WP(C)/4653/2020</a> (AT 2:00 PM)	REJAK ALI @ MD ABDUL REJAK <b>Versus</b> THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
42	<a href="#">WP(C)/4483/2024</a> FIXED	M/S MEGA ELECTRICALS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR	GA, ASSAM MR. R DUBEY (R-10) MS. A B KAYASTHA (R-10) MR. A N I HUSSAIN (R-10) SC, PWD
43	<a href="#">WP(C)/5115/2024</a> FIXED	NEW EVERGREEN NGO <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR D DEKA MR N J KUMAR	SC, GMC
44	<a href="#">WP(C)/5118/2024</a> FIXED	UTTARAN SOCIAL WELFARE SOCIETY <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR D DEKA MR N J KUMAR	SC, GMC
45	<a href="#">WP(C)/5170/2024</a> B/O	MUJIB ROHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A M AHMED B DAS	GA, ASSAM
46	<a href="#">WP(C)/5171/2024</a> B/O	MD. RAHMAT ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A M AHMED B DAS	GA, ASSAM
47	<a href="#">WP(C)/5172/2024</a> B/O	UTTAM KUMAR DEB <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MS. P BORAH	SC, TRANSPORT DEPARTMENT, ASSAM
48	<a href="#">WP(C)/5190/2024</a> B/O	TRAILOKYA MOHAN NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K BORUAH MR. P BORDOLOI	SC, P AND R.D. GA, ASSAM
49	<a href="#">WP(C)/5208/2024</a> B/O	NO. 5 SONAI NADI PART-III FISHERY COOPERATIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, FISHERY
50	<a href="#">WP(C)/5212/2024</a> B/O	M/S TANOR ENGINEERING AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	SC, PWD
51	<a href="#">WP(C)/5223/2024</a> B/O	MUJAHIDUL ISLAM @ MUZAHIDUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D K JAIN	GA, ASSAM DY.S.G.I. SC, WATER RESOURCE
52	<a href="#">WP(C)/5225/2024</a> B/O	ABDUL BASER @ ABUL BASER <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D K JAIN	GA, ASSAM DY.S.G.I. SC, WATER RESOURCE

**ADMISSION**

53 [WP\(C\)/2663/2023](#)  
FIXED

RAKESH KUMAR SINGHHANIA  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.

MR. D K JAIN

GA, ASSAM  
SC, WATER RESOURCE

**WITH**  
[L.A.\(Civil\)/3137/2024](#)  
in [WP\(C\)/2663/2023](#)

RAKESH KUMAR SINGHHANIA  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR. D K JAIN

GA, ASSAM  
SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,3rd October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
38	<a href="#">WP(C)/4847/2024</a> FIXED	NIRHANDRA THAOSEN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, REVENUE
39	<a href="#">WP(C)/5114/2024</a> FIXED	DR. DHRUBA JYOTI CHETIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR S GAUTAM	MR. K N CHOUDHURY(R-4) MR. A K DUTTA MISS. R R KAKATI (R-4) DY.S.G.I.
40	<a href="#">WP(C)/5185/2024</a> B/O	DIGANTA BORUAH @ DIGANTA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, REVENUE
41	<a href="#">WP(C)/5204/2024</a> B/O	MD. AINUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, P H E
42	<a href="#">WP(C)/5210/2024</a> B/O	DEBADUTTA BARMAN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R P SARMAH MR. A R TAHBILDAR MS. K DEKA	DY.S.G.I.
43	<a href="#">WP(C)/5224/2024</a> B/O	ABDUL HASHEM AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR. F A HASSAN	SC. AGRICULTURE
44	<a href="#">WP(C)/5227/2024</a> B/O	VINOD KUMAR MEENA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	DY.S.G.I.
45	<a href="#">WP(C)/5229/2024</a> B/O	KULA PRADIP BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B CHOUDHURY MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	GA, ASSAM
<b>ADMISSION</b>				
46	<a href="#">WP(C)/3552/2024</a> FIXED AT 2 P.M.	MATTHEW JOHNSON DARA <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. D DAS SR. ADV MRS P BARUA MR M KALITA MR. K MOHAMMED MS N BEDI	MR. B SHARMA(R-2 TO 7) MR D CHUTIA(R-2 TO 7) DY.S.G.I.

**WITH**  
[I.A.\(Civil\)/2499/2024](#)  
**in** WP(C)/3552/2024

MATTHEW JOHNSON DARA  
**Versus**  
HINDUSTAN URVARAK AND RASAYAN  
LIMITED AND ORS

MR. D DAS SR. ADV  
MRS P BARUA  
MR M KALITA  
MR. K MOHAMMED  
MS N BEDI

DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,3rd October 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 7**

**[DIVISION BENCH-II**

**THIS BENCH WILL RISE AT 1:00 PM]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION</u></b>				
23	<a href="#">WP(C)/5174/2024</a> B/O	NOBIRON NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
24	<a href="#">WP(C)/5182/2024</a> B/O	MUSSTT JOHIRAN NESSA @ JOHIRAN NESSHA @ JOHIRUN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
25	<a href="#">WP(C)/5192/2024</a> B/O	FARJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MS. P AHMED N. UDDIN M HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
26	<a href="#">WP(C)/5206/2024</a> B/O	PULAK DUTTA <b>Versus</b> BIKI HAZARIKA	MR. B SHARMA MR. H DAS	
27	<a href="#">WP(C)/5214/2024</a> B/O	TAHURA KHATUN @ OHURA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
28	<a href="#">WP(C)/5217/2024</a> B/O	SADEK ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
29	<a href="#">WP(C)/5221/2024</a> B/O	JABEDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">I.A.(Civil)/3142/2024</a> <b>in</b> WP(C)/5221/2024	JABEDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
30	<a href="#">WP(C)/5226/2024</a> B/O	SUMELA KHATUN @ SOMELA KHATUN <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	GA, ASSAM SC, F.T

**ADMISSION**

31	<a href="#">WA/345/2024</a> BY SLIP	PHULENDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. B PURKAYASTHA J.P. BARUAH	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
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**ORDERS**

32	<a href="#">W.P.(CrI.)/10/2024</a> PART-HEARD, BY SLIP	PAPPU KUMAR SAHANI <b>Versus</b> NARCOTICS CONTROL BUREAU ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM SC, NCB
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33	<a href="#">W.P.(CrI.)/9/2024</a> FIXED	RUPA BORAH <b>Versus</b> THE STATE OF ASSAM 9 ORS	MS. T SOM MR. P TELI	GA, ASSAM
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34	<a href="#">I.A.(Civil)/2706/2024</a> FIXED, WITH LCR in WP(C)/8701/2018	FAKAR UDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	SC, NRC DY.S.G.I. SC, ECI SC, F.T
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**WITH**

[WP\(C\)/8701/2018](#)

FAKAR UDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MR S M T CHISTIE MR. S K DAS MR N AHMED MR. S I TALUKDAR MR R KARIM MR. M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
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35	<a href="#">I.A.(Civil)/2947/2024</a> BY SLIP, WITH LCR in WP(C)/4268/2024	MAHUR UDDIN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
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**WITH**

[WP\(C\)/4268/2024](#)

MAHUR UDDIN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
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36	<a href="#">I.A.(Civil)/3121/2024</a> B/O, WITH LCR in WP(C)/5422/2017	GOLAP HUSSAIN @ GOLAM HUSSAIN <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR. M U MONDAL MR. M U MONDAL MDI H KHAN	GA, ASSAM(R. 2 TO 8.) DY.S.G.I. ASSTT.S.G.I.(R. 1.)
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**WITH**

[WP\(C\)/5422/2017](#)

GOLAP HUSSAIN @ GOLAM HUSSAIN <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM(R. 2 TO 8.) ASSTT.S.G.I.(R. 1.)
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37	<a href="#">I.A.(Civil)/3134/2024</a> B/O in WP(C)/4935/2024	AJMAL HAQUE <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A MOBARAQUE S A AKIB	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
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**WITH**

[WP\(C\)/4935/2024](#)

AJMAL HAQUE <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A MOBARAQUE S A AKIB	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

**[THIS BENCH WILL SIT AT 2:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

8	<a href="#">WP(C)/4319/2018</a>	DEVENDER SINGH <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MR. D BARUA MS K BORKOTOKY	ASSTT.S.G.I. MR. S S ROY (SC, C.G.C.)
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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**  
**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
12	<a href="#">Mat.App./30/2022</a> (AT 10:30 AM)	XXXXXXX <b>Versus</b> XXXXXXX	MR. T J MAHANTA MR H BEZBARUA MR. U SARMA	MR. R K TALUKDAR MR. D BORAH DIKSHITA DEKA
<b>ADMISSION</b>				
13	<a href="#">WA/336/2024</a> CAVT. NO.08662/024, FIXED	DR JIBENDU DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B D DAS MR. B PURKAYASTHA J.P. BARUAH	SC, ELEM. EDU MR. S BORA, SC, SCERT MR. S HAZARIKA FOR CAVEATOR SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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12)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
13)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
14)	MR G BAISHYA	30-09-2024	To	04-10-2024
15)	MS. B BHUYAN	30-09-2024	To	04-10-2024
16)	MR. A K BHUYAN	28-09-2024	To	16-10-2024
17)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
18)	MR. N ALAM	03-10-2024	To	04-10-2024
19)	MR D K BORDOLOI	01-10-2024	To	04-10-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Thursday,3rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[THIS BENCH WILL SIT AFTER RISING OF  
THE SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/153/2023</a> FIXED	DHRUBA KUMAR NATH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR D KALITA MR. U K NAIR MR. M P SHARMA	SC, HIGHER EDU MR D MAHANTA FOR CAVEATOR
	<b>WITH</b>			
2	<a href="#">WP(C)/3029/2023</a>	DHRUBA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR D KALITA MR. U K NAIR	SC, HIGHER EDU MR. M AHMED (r-5 TO 9) MR D MAHANTA (R-3, 4)

LEAVE NOTE OF ADVOCATES FOR 03/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR A TEWARI	23-09-2024	To	03-10-2024
6)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
7)	MR A GOENKA	26-09-2024	To	04-10-2024
8)	MR R GOENKA	26-09-2024	To	04-10-2024
9)	MS. S SARMA	03-10-2024	To	21-10-2024
10)	MS A.SARMA	30-09-2024	To	05-10-2024
11)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
12)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
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14)	MR G BAISHYA	30-09-2024	To	04-10-2024
15)	MS. B BHUYAN	30-09-2024	To	04-10-2024
16)	MR. A K BHUYAN	28-09-2024	To	16-10-2024
17)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
18)	MR. N ALAM	03-10-2024	To	04-10-2024
19)	MR D K BORDOLOI	01-10-2024	To	04-10-2024
20)	MD. A J ATIA	21-10-2024	To	30-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,3rd October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[THIS BENCH WILL SIT AT 2:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
21	<a href="#">I.A.(Civil)/2899/2024</a> B/O, IN WP(C)/5148/2022 (D/O) in WP(C)/5148/2022	LUTFUR RAHMAN <b>Versus</b> THE COMMISSIONER, PANCHAYAT AND RURAL DEPARTMENT AND 4 ORS	MD. A J ATIA MS A H ATIA	SC, P AND R.D.
22	<a href="#">I.A.(Civil)/2929/2024</a> B/O, IN WP(C)/5176/2022 (D/O) in WP(C)/5176/2022	KAPIL UDDIN <b>Versus</b> THE COMMISSIONER, PANCHAYAT ANR RURAL DEPTT AND 4 ORS	MD. A J ATIA MS A H ATIA	SC, P AND R.D.
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
23	<a href="#">WP(C)/3260/2024</a> PART-HEARD, FIXED	NIRANJAN KAKATI <b>Versus</b> THE UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
<b>WITH</b>				
24	<a href="#">WP(C)/1229/2024</a>	SUBRATA BORAH <b>Versus</b> UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST DY.S.G.I.
<b>WITH</b>				
25	<a href="#">WP(C)/1763/2024</a>	GANESH TAMULI ENGINEERING PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
<b>WITH</b>				
26	<a href="#">WP(C)/1764/2024</a>	MAINA DEVI CHORARIA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
<b>WITH</b>				
27	<a href="#">WP(C)/1766/2024</a>	GANESH TAMULI ENGINEERING PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
<b>WITH</b>				
28	<a href="#">WP(C)/1768/2024</a>	MS. KIRON MEDHI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

29	<b>WITH</b> <a href="#">WP(C)/1780/2024</a>	PANIRAM KALITA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
30	<b>WITH</b> <a href="#">WP(C)/1845/2024</a>	ANJAYBEE GREEN AND ANR. <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
31	<b>WITH</b> <a href="#">WP(C)/1936/2024</a>	NIZAMUDDIN AHMED <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
32	<b>WITH</b> <a href="#">WP(C)/1937/2024</a>	M/S Associated Iron And Steel Co <b>Versus</b> UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION MR. D J DAS.(R-1) DY.S.G.I.
33	<b>WITH</b> <a href="#">WP(C)/2170/2024</a>	SRI SUDARSHAN HAZARIKA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
34	<b>WITH</b> <a href="#">WP(C)/2171/2024</a>	M/S ASSAM STEEL COMPANY <b>Versus</b> UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
35	<b>WITH</b> <a href="#">WP(C)/2173/2024</a>	M/S ASSAM STEEL COMPANY <b>Versus</b> UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
36	<b>WITH</b> <a href="#">WP(C)/2245/2024</a>	MANOJ PATNI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S S GUPTA MS P SHARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
37	<b>WITH</b> <a href="#">WP(C)/2249/2024</a>	PAWAN KUMAR AGARWAL <b>Versus</b> THE UNION OF INDIA	MR. S S GUPTA MR. P K SARAF	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
38	<b>WITH</b> <a href="#">WP(C)/2251/2024</a>	AMIT JASRASARIA <b>Versus</b> THE UNION OF INDIA AND OTHERS	MR. S S GUPTA MR. P K SARAF	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
39	<b>WITH</b> <a href="#">WP(C)/2257/2024</a>	PURNA CHANDRA DEBNATH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
40	<b>WITH</b> <a href="#">WP(C)/2281/2024</a>	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
41	<b>WITH</b> <a href="#">WP(C)/2295/2024</a>	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.

42	<b>WITH</b> <a href="#">WP(C)/2534/2024</a>	M/S. N K CONSTRUCTION AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
43	<b>WITH</b> <a href="#">WP(C)/2542/2024</a>	JAHAR SARMA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
44	<b>WITH</b> <a href="#">WP(C)/2554/2024</a>	MD. SHAMS UDDIN AHMED <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
45	<b>WITH</b> <a href="#">WP(C)/2766/2024</a>	M/S OVERDRIVE MOTORS AND ANR <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
46	<b>WITH</b> <a href="#">WP(C)/2767/2024</a>	M/S EIR CONSTRUCTION AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
47	<b>WITH</b> <a href="#">WP(C)/2768/2024</a>	THUNU DEVI <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
48	<b>WITH</b> <a href="#">WP(C)/2769/2024</a>	M/S FREE RIDE MOTORS AND ANR <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
49	<b>WITH</b> <a href="#">WP(C)/2770/2024</a>	M/S NORTH EAST ENTERPRISE AND TRADING CO AND ANR <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
50	<b>WITH</b> <a href="#">WP(C)/2843/2024</a>	JPA SNACKS PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, GST SC, GST MR. D J DAS.(R-1) DY.S.G.I.
51	<b>WITH</b> <a href="#">WP(C)/2844/2024</a>	MANAKSIA COATED METALS AND INDUSTRIES LIMITED <b>Versus</b> UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, STATE TAX SC, STATE TAX MR. D J DAS.(R-1) DY.S.G.I.
52	<b>WITH</b> <a href="#">WP(C)/2849/2024</a>	DEBADIB DAS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
53	<b>WITH</b> <a href="#">WP(C)/2881/2024</a>	NIRANJAN KAKATI <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
54	<b>WITH</b> <a href="#">WP(C)/2885/2024</a>	SRI TAPUBAN SAIKIA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

55	<b>WITH</b> <a href="#">WP(C)/2889/2024</a>	SRI BISWAJIT BORAH <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
56	<b>WITH</b> <a href="#">WP(C)/2902/2024</a>	MD. MOINUL ALI <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
57	<b>WITH</b> <a href="#">WP(C)/2908/2024</a>	SRI LALIT AGARWALLA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
58	<b>WITH</b> <a href="#">WP(C)/2919/2024</a>	MAHESH KUMAR AGARWALLA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
59	<b>WITH</b> <a href="#">WP(C)/3031/2024</a>	SANJIB SINGH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAİN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
60	<b>WITH</b> <a href="#">WP(C)/3255/2024</a>	SANJIB KAKATY <b>Versus</b> THE UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
61	<b>WITH</b> <a href="#">WP(C)/3285/2024</a>	SAURAV JYOTI BARUAH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAİN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
62	<b>WITH</b> <a href="#">WP(C)/3286/2024</a>	MS B M PHARMA (INST) <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, STATE TAX SC, FINANCE AND TAXATION DY.S.G.I.
63	<b>WITH</b> <a href="#">WP(C)/3287/2024</a>	M/S JYOTIRMOYEE DRUGS AND ANR. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
64	<b>WITH</b> <a href="#">WP(C)/3291/2024</a>	MS CHAMPA DRUGS AND SURGICALS AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST
65	<b>WITH</b> <a href="#">WP(C)/3331/2024</a>	M/S NEZONE SNACKS AND ANR. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
66	<b>WITH</b> <a href="#">WP(C)/3341/2024</a>	MS KD CONSTRUCTION AND ANR <b>Versus</b> UNION OF INDIA AND OTHERS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
67	<b>WITH</b> <a href="#">WP(C)/3358/2024</a>	M/S NSPIRA MANAGEMENT SERVICES PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR A NATH	SC, GST GA, ASSAM DY.S.G.I. SC, TAXES



68	<b>WITH</b> <a href="#">WP(C)/3453/2024</a>	TONMOY GOHAIN <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
69	<b>WITH</b> <a href="#">WP(C)/3502/2024</a>	NIRANJAN SAHA <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H BETALA	MR H BARUAH (R-2 & 5) MS M DEKA (SC, CGST) DY.S.G.I. SC, TAXES

**BAIL HEARING (BA)**

70	<a href="#">Bail Appln./2442/2024</a> WITH OFFICE NOTE, FIXED	AMIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
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**BAIL HEARING**

71	<a href="#">AB/1897/2024</a> FIXED	RAJU SHEIKH @ RAJU SK. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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18)	MR. N ALAM	03-10-2024	To	04-10-2024
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20)	MD. A J ATIA	21-10-2024	To	30-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,3rd October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
60	<a href="#">Bail Appln./3059/2024</a> B/O	DEBASISH DEBNATH @ MITHUN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
61	<a href="#">Bail Appln./3085/2024</a> B/O	SAHINUR MONDAL @ RAHMAN @ SHAHINUR RAHMAN <b>Versus</b> STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
<b>MOTION</b>				
62	<a href="#">Crl.Pet./1204/2024</a> B/O	RINKU MONI BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GOGOI	PP, ASSAM
63	<a href="#">Crl.Pet./1238/2024</a> B/O	NABA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MS N DUTTA MR P K BASU MS. K DEY	PP, ASSAM
64	<a href="#">AB/2641/2024</a> (CONNECTED WITH ITEM NO. 46 IN THE DAILY CAUSE LIST), FIXED	JAKIR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
65	<a href="#">AB/2679/2024</a> B/O	ABHIJIT BORDOLOI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
66	<a href="#">AB/2700/2024</a> B/O	SORIFUL MOLLAH/LADAN @ SHORIFUL ISLAM AND 11 ORS <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
<b>ADMISSION</b>				
67	<a href="#">Crl.Rev.P./339/2024</a> B/O	GIRISH CH KALITA <b>Versus</b> THE STATE OF ASSAM	K U AHMED	PP, ASSAM
<b>BAIL HEARING</b>				
68	<a href="#">AB/2622/2024</a> FIXED	FAJUDDIN AHMED AND MON AND ANR <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR A RASHID MR. D ROY	PP, ASSAM

**ORDERS**

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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7)	MR A GOENKA	26-09-2024	To	04-10-2024
8)	MR R GOENKA	26-09-2024	To	04-10-2024
9)	MS. S SARMA	03-10-2024	To	21-10-2024
10)	MS A.SARMA	30-09-2024	To	05-10-2024
11)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
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19)	MR D K BORDOLOI	01-10-2024	To	04-10-2024
20)	MD. A J ATIA	21-10-2024	To	30-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,3rd October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[CIVIL BENCH-I AND CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
16	<a href="#">MFA/153/2003</a> (AT 10:30 AM)	NATIONAL INSURANCE CO LTD <b>Versus</b> DURGESWAR NEOG	MR.P MAHANTA	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN
17	<a href="#">Tr.P.(CrI.)/5/2023</a> (AT 10:30 AM)	BIKASH BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MR U S BORGHAIN MRS R BEGUM	MR. D BARUAH PP, ASSAM
<b>ADMISSION</b>				
18	<a href="#">WP(C)/4253/2024</a> FIXED	HARSHIT SANDILYA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. T R SARMA MR. A K ROY	MR H GUPTA (CGC) DY.S.G.I. SC, SEC. EDU.
<b>BAIL HEARING</b>				
19	<a href="#">AB/2600/2024</a> FIXED, B/R.PHUKAN	SOHEL RANA SARKAR @ MANIK <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR AKHINUR ISLAM MR. A K HANNAN	PP, ASSAM
<b>HEARING</b>				
20	<a href="#">Mat.App./34/2018</a> (AS FIRST ITEM), LCR 6 FILES, FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR. A BHATTACHARJEE MR. J SARMA	MRS L BORUAH MISS. M BORAH MR. B B BORAH MS K TSUKRU
21	<a href="#">WP(C)/4961/2023</a> PART-HEARD, FIXED	JUGAL KISHOR CHOUDHURY AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	MR A CHALIHA SC, SEC. EDU. SC, FINANCE DEPTT.
22	<a href="#">MACApp./221/2020</a> WITH LCR 2 FILES, FIXED	SAMINA KALITA <b>Versus</b> THE BRANCH MANAGER, NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR H DAS	MR. A ROSHID MRS. S ROY MS. M R DEVI MS. I DAS

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V**

**THE OLDEST MATTER IN THE CAUSELIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
45	<a href="#">WP(C)/8024/2022</a> (AT 2:00 PM)	DIVYANA A LAHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K GOSWAMI R SARMAH MR H K NATH MR J BORAH	GA, ASSAM MR R DHAR, GA, ASSAM MR. I KALITA (r-8) MR. K P PATHAK (r-8) MR. D GOGOI (r-8) SC, WPT AND BC
<b>TOP OF THE LIST</b>				
46	<a href="#">WP(C)/2374/2023</a> FIXED	DHARITRI BALA DAS AND ANR. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. P MAHANTA MR. N BARMAN MR. B K GOSWAMI	SC, APDCL MR B PATHAK (R- 2,3,4) MR B HAZARIKA (R- 2,3,4) MR V KUMAR (R- 2,3,4) MS M TIWARI (R- 2,3,4) DY.S.G.I. SC, BSNL
47	<a href="#">WP(C)/4640/2024</a> FIXED	ANOWARUDDIN WAKF ESTATE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR P BHARDWAJ MR. A I ALI	GA, ASSAM SC, GMC
<b>MOTION</b>				
48	<a href="#">WP(C)/5194/2024</a> B/O	ATOWAR RAHMAN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 21 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MS M ZOMUANPUII MR P DOLEY	GA, ASSAM
49	<a href="#">WP(C)/5197/2024</a> B/O	ABDUL SALAM AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE
50	<a href="#">WP(C)/5219/2024</a> B/O	KHALEKUR ZAMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR G Z AHMED MR H K BARUAH MR S A REEYAZ	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
51	<a href="#">WP(C)/5228/2024</a> B/O	MAJOM ALI AND 33 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR S ABDULLAH	GA, ASSAM SC, REVENUE

**ADMISSION**

52	<a href="#">WP(C)/4333/2020</a> FIXED	MD. KADIR SHEIKH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, GMC
53	<a href="#">WP(C)/5442/2021</a> FIXED	AMAN SATYA KACHROO TRUST <b>Versus</b> THE UNION OF INDIA AND 31 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM ASSTT.S.G.I.
54	<a href="#">WP(C)/5020/2024</a> FIXED	KABIR AHMED CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY	GA, ASSAM SC, REVENUE
<b>ORDERS</b>				
55	<a href="#">Cont.Cas(C)/358/2024</a> FIXED AT 2:00 P.M.	SK. REAZ UDDIN <b>Versus</b> SMTI. GAYATRI BHOTTACHARJYA	MR. N ALAM R K MR. A RAHMAN	MR. R R Gogoi SC, P H E
56	<a href="#">WP(C)/4586/2024</a> FIXED	RAKIBUL HUSSAIN <b>Versus</b> THE HONBLE SPEAKER AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	MR. A K BHUYAN (R-3) MS. B BHUYAN (R-3) MS. B BHUYAN (R-3) MR S BORTHAKUR(R-4) MR. M DAS(R-3) MS. N CHOUDHURY(R-3) MR. A KHOUND(R-3) MS B BORA(R-3) MR. J ABBAS (R-4) MR A SHARMA(R-3) MR A TALUKDAR(R-3) MR J DAS(R-3) I HOQUE(R-4) MS. H G DAS(R-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/3113/2024</a> <b>in</b> <a href="#">WP(C)/4586/2024</a>	THE SECRETARY, <b>Versus</b> RAKIBUL HUSSAIN AND ANR	MS. N CHOUDHURY MS B BORA MS B BORA	MR. K N CHOUDHURY MS N MAHANTA
57	<a href="#">WP(C)/4790/2024</a> FIXED	MAJIBUR RAHMAN AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R TAHBILDAR MS N N SHARMA	SC, CO OP GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
45	<a href="#">AB/1832/2024</a> WITH CASE RECORD (SCANNED COPY), B/O	NAJIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K MAZUMDAR	PP, ASSAM
<b>MOTION (BA)</b>				
46	<a href="#">Bail Appln./3060/2024</a> B/O	NABAB IMDADUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM	PP, ASSAM
47	<a href="#">Bail Appln./3061/2024</a> B/O	UMESH KUMAR PRASAD @ SURAJ PRASAD <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
48	<a href="#">Bail Appln./3070/2024</a> B/O	MABRUR AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
49	<a href="#">Bail Appln./3084/2024</a> B/O	HAMIDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
<b>MOTION</b>				
50	<a href="#">AB/2696/2024</a> B/O	ARIFUL AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR P DOLEY	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
51	<a href="#">Bail Appln./1576/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	MD. MAFIZAL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. N MAHAJAN MR. AJAY SARMA	PP, ASSAM
52	<a href="#">Bail Appln./2148/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	MOFIDUL ISLAM @ MOFIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. J ABBAS	MR. A PHUKAN, AMICUS CURIAE PP, ASSAM
53	<a href="#">Bail Appln./2154/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	SUBOL CH. DAS @ SUBOL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. A C AZAD	MR. D GOGOI (Amicus Curiae) PP, ASSAM
54	<a href="#">Bail Appln./2599/2024</a> WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	MOHAN BORO <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH-IV AND V**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,  
ADMISSION AND HEARING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
50 <a href="#">WP(C)/1215/2021</a> AT 10:30 AM	SIVA PRASAD BEZBARUAH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. L K BORAH SC, F C I MR. J PAWE	MR. P K ROY ASSTT.S.G.I.
51 <a href="#">Crl.Pet./32/2024</a>	ABHIJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MS N SAIKIA MR. R K PRADHAN MR. A K SAIKIA	MR. P J BARMAN(R-4) MR W R MEDHI(R-4) MR P TALUKDAR(R-4) PP, ASSAM
<b>MOTION</b>			
52 <a href="#">WP(C)/5184/2024</a> B/O	BARDAMAL GPSS LTD AND 22 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. A M AHMED MR S ISLAM MS. A KAUSHAR	GA, ASSAM DY.S.G.I.
53 <a href="#">WP(C)/5202/2024</a> B/O	M/S GYANADA RICE MILL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	G UDDIN P ADHIKARI MR A H SARKAR	GA, ASSAM SC, PCB
54 <a href="#">WP(C)/5216/2024</a> B/O	MD. JAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B BURAGOHAİN MD A A HUSSAIN	SC, P AND R.D.
55 <a href="#">WP(C)/5220/2024</a> B/O	M/S KRISHNA TRADING COMPANY <b>Versus</b> RESERVE BANK OF INDIA AND 2 ORS	MR SISHIR DUTTA MR. H DAS	SC, HDFC BANK
<b>ADMISSION</b>			
56 <a href="#">WP(C)/1692/2023</a> FIXED	UTTAM KUMAR DUTTA AND 3 ORS. <b>Versus</b> ASSAM PHARMACY COUNCIL AND 6 ORS	MR R SINGHA MS S PATOWARY	MRS. A GAYAN SC, HEALTH
57 <a href="#">WP(C)/3060/2024</a> FIXED	RUNUMEE DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS A SAIKIA MS. A DAS MS. U SAUD	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, GHC SC, HEALTH

**BAIL HEARING (BA)**

58 [Bail Appln./2453/2024](#)  
WITH OFFICE NOTE, FIXED

MD ROJIT ALI @ SAHIL AHMED @  
ROJITULLAH

MR. J C GOGOI  
MR. H KAKATI

PP, ASSAM

**Versus**

THE STATE OF ASSAM AND ANR

**ORDERS**

59 [WP\(C\)/5568/2023](#)  
FIXED

FORYOUR RESQUE PRIVATE LIMITED  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR. A K BHUYAN  
MS. B BHUYAN  
MR. M DAS  
MS. N CHOUDHURY  
MR. M BORAH  
MR. A KHOUND  
MS B BORA  
MR A TALUKDAR  
MR J DAS

GA, ASSAM  
MR. B CHAKRABORTY (r-6)  
MR. B CHAKRABORTY (r-6)  
MRS P HAZARIKA (R-6)

60 [WP\(C\)/2950/2024](#)  
B/O

RATUL BORGHAIN  
**Versus**  
OFFICE OF THE INSURANCE  
OMBUDSMAN AND 5 ORS

MR B D DAS  
MRS R DEKA  
MR D BANIA  
MR. S. SUR  
MR. H R DAS  
MR J LOTH

MR S DUTTA (R-6)  
MR. R GOSWAMI(R-2,3,4,5)  
MS. M SAIKIA(R-2,3,4,5)  
MS S MOCHAHARI (R-6)  
MR. S DUTTA (R-6)  
MS. P BORTHAKUR(R-  
2,3,4,5)  
MR S DUTTA (R-6)  
DY.S.G.I.

61 [WP\(C\)/3836/2024](#)  
B/O

M/S SIS LIMITED (FORMERLY KNOWN AS  
SECURITIES AND INTELLIGENCE  
SERVICES (INDIA) LIMITED  
**Versus**  
UNION OF INDIA AND 2 ORS

MR P P MEDHI  
MR G BARGAYARY

MR. K GOGOI  
DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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17)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
18)	MR. N ALAM	03-10-2024	To	04-10-2024
19)	MR D K BORDOLOI	01-10-2024	To	04-10-2024
20)	MD. A J ATIA	21-10-2024	To	30-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,3rd October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
52	<a href="#">AB/1859/2024</a> (AT 2:00 PM)	VALLEPU SRINIVASULU <b>Versus</b> THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	MR G K DEKA MR C GOGOI MR P R SARMA MR. A M BARUAH S RABHA PP, ASSAM
53	<a href="#">AB/2485/2024</a> (AT 2:00 PM)	RASENDRASINH B THAKUR <b>Versus</b> THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR J SINGH MS M ZOMUANPUII MS S JAIN	MR G K DEKA(FOR INFORMANT) MR C GOGOI(FOR INFORMANT) MR. A M BARUAH (FOR INFORMANT) S RABHA(FOR INFORMANT) PP, ASSAM
54	<a href="#">AB/2487/2024</a> (AT 2:00 PM)	RAJESHKUMAR R BANSAL <b>Versus</b> THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	MR G K DEKA(FOR INFORMANT) MR C GOGOI(FOR INFORMANT) MR. A M BARUAH (FOR INFORMANT) S RABHA(FOR INFORMANT) PP, ASSAM
<b>MOTION (BA)</b>				
55	<a href="#">Bail Appln./3017/2024</a> FIXED	BABLU DAS @ HALOWA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
56	<a href="#">Bail Appln./3034/2024</a> FIXED	MINHAJ UDDIN BORBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
57	<a href="#">Bail Appln./3047/2024</a> B/O	SUNIL KALITA <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
58	<a href="#">Bail Appln./3053/2024</a> B/O	RUSHIKESH KISAN SHINDE <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
59	<a href="#">Bail Appln./3074/2024</a> B/O	NURUZ ZAMAN LASKAR <b>Versus</b> THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM

60	<a href="#">Bail Appln./3083/2024</a> B/O	IMRUL HUSSAIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR. A K AZAD H YEASMIN	PP, ASSAM
<b>MOTION</b>				
61	<a href="#">AB/2686/2024</a> B/O	SRI KAILASH DEKA <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MS. R BEGOM MD S A MONDAL	PP, ASSAM
62	<a href="#">AB/2690/2024</a> B/O	NIKHIL SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MR. A K DAS	PP, ASSAM
63	<a href="#">AB/2691/2024</a> B/O	BABULAL NARZARY <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
64	<a href="#">AB/2699/2024</a> B/O	SAKAT ALI <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR S RAHMAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
65	<a href="#">Bail Appln./2613/2024</a> FIXED	REHENA KHATUN <b>Versus</b> THE STATE OF ASSAM AND ANR	MD B ISLAM MR. A A MONDAL MR A ALAM MS. J AHMED F KHATUN	PP, ASSAM
66	<a href="#">Bail Appln./2831/2024</a> FIXED	BODIAT ZAMAL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN ASIF E HUSSAIN	PP, ASSAM
<b>BAIL HEARING</b>				
67	<a href="#">AB/2499/2024</a> FIXED	RAKIBUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
68	<a href="#">AB/2511/2024</a> FIXED	IMRAN @ IMRAN DEWAN @ DHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,3rd October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,  
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
51	<a href="#">CRP/55/2024</a>	DIPESWAR SINGHA <b>Versus</b> BIREN SINGH AND ANR	MR. J KALITA DIKSHITA DEKA MR SOHAING	MR. N NATH MR. T BORKOTOKY
<b>MOTION</b>				
52	<a href="#">CRP(IO)/382/2024</a> CAVT. NO.08502/024, FIXED	DIPANWITA BISWAS <b>Versus</b> SANJOY KUMAR MAJUMDAR AND 2 ORS	MR SISHIR DUTTA MS S MOCHAHARI MS K BORAH MR S DUTTA	MR. SAILENDRA DEKA MR JITENDRA DAS FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3127/2024</a> <b>in</b> <a href="#">CRP(IO)/382/2024</a>	DIPANWITA BISWAS @ MAZUMDAR <b>Versus</b> SANJOY KUMAR MAJUMDAR AND 2 ORS	MR SISHIR DUTTA MS S MOCHAHARI MS K BORAH MR S DUTTA	MR S DEKA
53	<a href="#">CRP(IO)/400/2024</a> B/O	JATIN DUARAH <b>Versus</b> GHATO GOHAIN AND 7 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
54	<a href="#">CRP(IO)/401/2024</a> B/O	BABUL BORAH <b>Versus</b> THE SRIMANTA SANKARDEV SANGHA AND 11 ORS	MR. K N CHOUDHURY MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	
	<b>WITH</b> <a href="#">I.A.(Civil)/3138/2024</a> <b>in</b> <a href="#">CRP(IO)/401/2024</a>	BABUL BORAH <b>Versus</b> THE SRIMANTA SANKARDEV SANGHA AND 11 ORS	MR. K N CHOUDHURY MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	
<b>ADMISSION</b>				
55	<a href="#">Crl.Pet./767/2024</a> PART-HEARD, LCR 2 FILES (SCANNED COPY), B/O	MD. JAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM

56	<a href="#">Arb.A./7/2024</a> B/O	M/S R.M. FABRICATION AND TRADERS <b>Versus</b> ASSAM UNIVERSITY, SILCHAR	MR Z MUKIT MR. A SATTAR MR. A SARMA MS G SWAMI	SC, ASSAM UNIVERSITY
	<b>WITH</b> <a href="#">I.A.(Civil)/3141/2024</a> in Arb.A./7/2024	M/S RM FABRICATION AND TRADERS <b>Versus</b> ASSAM UNIVERSITY	MR Z MUKIT MR. A SATTAR MR. A SARMA MS G SWAMI	SC, ASSAM UNIVERSITY
57	<a href="#">CRP(IO)/222/2024</a> FIXED	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS AND ANR <b>Versus</b> ON THE DEATH OF LATE KANU PRIYA DAS HIS LEGAL REP. SRI JAYANTA DAS @ JAY JAYANTA DAS AND 2 ORS	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MR. A. ALI	MR. P S DEKA(R-1) MR. B K BHAGAWATI(R-1) MS B LAHKAR(R-1) MR B S DEKA(R-1)
		<b>BAIL HEARING (BA)</b>		
58	<a href="#">Bail.Appln./2828/2024</a> WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	SUJAN MIAH <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
		<b>BAIL HEARING</b>		
59	<a href="#">AB/2512/2024</a> WITH OFFICE NOTE, FIXED	SADDAM ALI @ SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MD IMRAN	PP, ASSAM
		<b>FOR HEARING U/O XLI RULE II C.P.C.</b>		
60	<a href="#">RSA/188/2024</a> B/O	SHENAZ BEGUM LASKAR <b>Versus</b> ANAMUL ISLAM MAZUMDAR AND ANR	J TALUKDAR MR. R ALI MR M BORO MS. J GAYAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/3125/2024</a> in RSA/188/2024	SHENAZ BEGUM LASKAR <b>Versus</b> ANAMUL ISLAM MAZUMDAR AND ANR	J TALUKDAR MR. R ALI MR M BORO MS. J GAYAN	
		<b>ORDERS</b>		
61	<a href="#">I.A.(Civil)/672/2019</a> FIXED in MACApp./174/2019 <b>WITH</b> <a href="#">MACApp./174/2019</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> ROTIMA RABHA AND 4 ORS	MS. N MODI MR SISHIR DUTTA MR. SIDHANT DUTTA	
		NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> ROTIMA RABHA AND 4 ORS		
		<b>HEARING</b>		
62	<a href="#">RSA/68/2017</a> PART-HEARD, WITH LCR, FIXED (AT 2:00 PM)	SMTI SANTI DEVI and 3 ORS <b>Versus</b> ON THE DEATH OF WALLUS SAHID HIS LEGAL HEIRS MAHMUDA SHAHED (WIFE) AND ORS	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA MR.B K GOSWAMI	MS. R CHOUDHURY MR. M KHAN MS.M KALITA(R-5(a),5(b),5(d)&5(e)) MS.P CHETIA(R-5(a),5(b),5(d)&5(e))
	<b>WITH</b> <a href="#">I.A.(Civil)/1003/2017</a> in RSA/68/2017	SMTI SANTI DEVI and 3 ORS <b>Versus</b> WALLUS SAHID and13 ORS	MR. S K GOSWAMI MR. N BARMAN MR. A ACHARYA MR. B K GOSWAMI	MR G P BHOWMIK(Sr.Adv.)(R-5(a),5(b),5(d)&5(e)) MS. M KALITA(R-5(a),5(b),5(d)&5(e)) MS. P CHETIA(R-5(a),5(b),5(d)&5(e))
	<b>WITH</b> <a href="#">I.A.(Civil)/2661/2019</a> in RSA/68/2017	SMTI SANTI DEVI and 3 ORS <b>Versus</b> WALLUS SAHID and13 ORS	MR. S K GOSWAMI	MR G P BHOWMIK MS. R CHOUDHURY MS. M KALITA
	<b>WITH</b> <a href="#">I.A.(Civil)/3860/2019</a> in RSA/68/2017	ZABED ISLAM AND 13 ORS <b>Versus</b> SANTI DEVI AND 9 ORS	MS. R CHOUDHURY MR. M KHAN MR. J RAHMAN	MR. S K GOSWAMI



63	<a href="#">RSA/148/2023</a> WITH LCR, FIXED	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. <b>Versus</b> SAHAB UDDIN BARBHUIYA	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR. A K HANNAN
64	<b>WITH</b> <a href="#">RSA/149/2023</a> WITH LCR	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. <b>Versus</b> MD HAJI ISMAIL ALI MAZUMDER	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR S S ISLAM A K HANNAN
65	<a href="#">Mat.App./4/2024</a> WITH LCR, FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/437/2024</a> in Mat.App./4/2024  <b>WITH</b> <a href="#">I.A.(Civil)/1476/2024</a> in Mat.App./4/2024	XXXXXXXXX <b>Versus</b> XXXXXXXXX  XXXXXXXXX <b>Versus</b> XXXXXXXXX  XXXXXXXXX <b>Versus</b> XXXXXXXXX	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM  MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM  MS. S KANUNGOE	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY  MR. A M BARBHUIYA

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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**[ For Thursday,3rd October 2024]**

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**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
6	<a href="#">WP(C)/861/2020</a> PART-HEARD, FIXED	M/370715M HAV/NA N. BRAJAKUMAR SINGH AND 60 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MRS. R DEVI ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 03/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,3rd October 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
40	<a href="#">WP(C)/3769/2024</a> PART-HEARD, BY SLIP	SAILENDRA KUMAR DEURI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MS N MAHANTA	GA, ASSAM MR. K K PHUKAN (R-8) MR. A K DUTTA (R-7) MR. K GOGOI (R-1,5,6) DY.S.G.I.
<b>ORDERS</b>				
41	<a href="#">WP(C)/1273/2019</a> (FOR DISMISSAL), FIXED	MUKUL BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S ROY	MR. P N GOSWAMI SC, P H E
42	<a href="#">WP(C)/3410/2020</a> (FOR DISMISSAL), FIXED	MUSTT. ZULIA BEGUM AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS R P BARUAH MR S PRODHANI	GA, ASSAM SC, HEALTH SC, NRHM
43	<a href="#">WP(C)/4815/2024</a> FIXED	DR. S ROHIT <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MR. S P SHARMA MR T R SEN K AHMED	MR. S K SAIKIA(R-5) MR D.S. BHATTACHARYA(R-5) DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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15)	MS. B BHUYAN	30-09-2024	To	04-10-2024
16)	MR. A K BHUYAN	28-09-2024	To	16-10-2024
17)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
18)	MR. N ALAM	03-10-2024	To	04-10-2024
19)	MR D K BORDOLOI	01-10-2024	To	04-10-2024
20)	MD. A J ATIA	21-10-2024	To	30-10-2024